

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/ BB/2017	-	For reporting settlement	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. DR K SRIVINAYAN PCS for Petitioner  
 KSLTC.



S. Jayalakshmi, Adv

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2. **RAJESH S.**  
 ADVOCATE  
 8123976974

Secured Creditor *RAJESH S.*

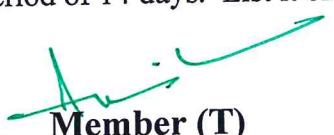
3) Prakash Reddy

Manager (SBI)  
 Secured Creditor

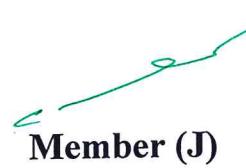


**ORDER**

Counsel for Petitioner is present. Counsel for SBI is present. It is reported that, some payment will be made to the Bank around Rs 10 Crores within a period of 14 days. List it on 16/11/2017.



Member (T)



Member (J)